

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 3.00 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/989/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr.Ravindranath Kancherla & 1 Another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd
& 12 Others
UNDER SECTION : Sec 242(2) of CA, 2013

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Applicant is present. Counsel for R1 is led by Ld. Senior Counsel Mr. R. Sankaranarayanan.

List this matter on **25.08.2021** at **3.00 P.M.** together with other connected applications for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)